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**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/15	TP 77/16	For orders	397 / 398	Ganga Reddy Vs M.G.-6 Wholesale Market (India) (P) Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SATISH.K.V.	Respondent	K.V. Satish
2.	SATISH.P. JAIN Proxy Counsel for Mr Ramesh V. Patil		

**ORDER**

Proxy Counsel for Respondent is present. Matter is listed today for passing orders. It is re-opened for clarification. List it on 16.01.2018.

  
Member (T)

  
Member (J)